

F.No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 30.03.2026

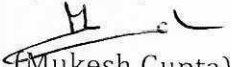
ORDER NO. 35 of 2026

Hon'ble President is pleased to order the sitting commencing from **06.04.2026** to **05.06.2026** for **CESTAT, Allahabad** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 06.04.2026 to 05.06.2026	Mr. P. K. Choudhary, Hon'ble Member (Judicial)	Single Member Bench matters
	Mr. Sanjiv Srivastava, Hon'ble Member (Technical)	

Note:

1. All part heard matters are released for fresh hearing before the regular bench.
2. The sitting will, however, be subject to the vacations/holidays as published.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders/court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Allahabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Allahabad /Bar Association, Allahabad /O/o Commissioner (AR), Allahabad /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

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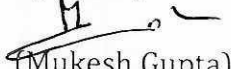
ORDER NO. 36 of 2026

Hon'ble President is pleased to order the sitting commencing **06.04.2026** to **05.06.2026** for **CESTAT, Chandigarh** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 06.04.2026 to 05.06.2026	Mr. Shyam Sunder Garg, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

1. In the event of leave/tour of any Member in a Division Bench, the other Member in the Division Bench will hear Single Member cases.
2. All part heard matters are released for fresh hearing before the regular bench.
3. The sitting will, however, be subject to the vacation/holidays as published.
4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders/court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

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Deputy Registrar